VISITOR'S GALLERY

LY	ONE VISITOR'S CARD MAY BE APPLIED FO	
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	VISITOR'S NAME IN FULL	
	(IN BLOCK LETTERS)	ESS TYTH XDO HT VID
2.	AGE	10.5
	FATHER'S /HUSBAND'S NAME	
3.	IN FULL	The state of the s
4.	DETAILS OF OCCUPATION	
	FULL RESIDENTIAL ADDRESS	
5.	FULL RESIDENTIAL ADDITION	
	ABOVE MENTIONED VISITOR IS KNOW	N TO ME PERSONALLY AND I TAKE
THE	ABOVE MENTIONED VISITOR IS KNOWN	THE RESERVE OF THE PROPERTY OF
RESI	ONSIBILITY FOR HIM/HER.	YOURS FAITHFU
		YOUKS PAITHE
SIGN	IATURE OF THE APPLICANT	Total July Surveyor
2201	NOR THE RESERVE OF THE PARTY OF	SIGNATUR MEMBER LEGISLATIVE ASSE

INSTRUCTIONS

(DIVISION NO.____

This application should reach the Notice Office not later than 17,00 hours on the working day previous to the date for which visitor's card is required.

2. This application will not be entertained if all the particulars required above have not been furnished.

3. This card shall remain in the custody of the person is whose favour it is used. Any infringement

will render the persons concerned liable to action being taken against them. 4. Visitors are reminded that silence is to be maintained whilst the House is sitting. Demonstration of

applause or shouting and distribution of leaflets are forbidden. Movement of any kind is to be avoided, as much as possible.

5. any visitors may be asked to withdraw at any time from the gallery without assigning any cause or reason therefore, even though holding a visitor's card which may otherwise be valid.

6. Visitors are not permitted to take sticks, umbrellas, handbags, attaché-cases, fire arms, books and mobile phones etc. inside the gallery.

7. knitting is not permitted in the gallery.

8. Children below ten years of age are not allowed inside the gallery.